

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF FEBRUARY 2023**

Sl. No.	Nature	Opening balance as on 01.02.2023	Inst./Registration (Fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Converted Cases	Total Institution	Backlog Disposal Cases/converted cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 28.02.2023	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	58	0			0			1	1	57	1
2	WA	676	32			32			54	54	654	0
3	WPC	10635	471	4	6	481			261	261	10855	1
4	WPL	1121	9	4		13	4		1	5	1129	0
5	WPS	18611	689			689			869	869	18431	46
6	WPT	723	22			22			2	2	743	0
7	WPCR	2722	53			53	6		48	54	2721	2
8	WPPIL	307	8			8	1		7	8	307	0
9	WP 227	1687	91	1		92	5		48	53	1726	4
10	WPHC	3	2			2			2	2	3	0
A	TOTAL (1 to 10)	36543	1377	9	6	1392	16	0	1293	1309	36626	54
1	FA	2987	17	5		22	1		26	27	2982	9
2	FAM	342	2	6	1	9			14	14	337	3
3	FA(MAT)	366	39		1	40			10	10	396	0
4	SA	5655	37	4		41			36	36	5660	26
5	MA	349	10			10			4	4	355	0
6	MAC	9086	135	5		140			94	94	9132	26
7	CR	316	11	1		12			2	2	326	0
8	MCC	784	70			70			66	66	788	2
9	COMP APPEAL	3	0			0			0	0	3	0
10	COMP PET	15	0			0			1	1	14	1
11	EP	2	0			0			0	0	2	0
12	TPC	144	19			19	1		14	15	148	0
13	CONT	2293	154	2		156			288	288	2161	3
14	ITA	4	0			0			0	0	4	0
15	ARBA	222	2	2		4			1	1	225	0
16	ARBAP	7	0			0			0	0	7	0
17	ARBR	51	5			5			10	10	46	0
18	TAXC	207	4			4			4	4	207	0
19	REVP	210	18			18			13	13	215	0
20	CVLREF	0	0			0			0	0	0	0
B	TOTAL (1 to 19)	23043	523	25	2	550	2	0	583	585	23008	70
	TOTAL (A+B)	59586	1900	34	8	1942	18	0	1876	1894	59634	124
MAIN CRIMINAL CASES												
1	CRREF	5	0			0			0	0	5	0
2	CRA	15990	226	1		227	1		145	146	16071	102
3	CRR	6028	105	3		108	3		124	127	6009	53
4	MCRC	1403	801			801	2		768	770	1434	0
5	MCRCA u/s 438 CrPC	366	131			131			183	183	314	0
6	CONTR	4	0			0			0	0	4	0
7	CRMP	5105	234	2		236			184	184	5157	15
8	TPCR	32	2			2			1	1	33	0
9	ACQA	3164	31			31			12	12	3183	9
C	TOTAL (1 to 9)	32097	1530	6	0	1536	6	0	1417	1423	32210	179
GRAND TOTAL (A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		91683	3430	40	8	3478	24	0	3293	3317	91844	303
PENDENCY INCREASE/DECREASE		91683	INCREASE (+161)								91844	

Over 5 Years Pendency as on 01.02.2023	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 28.02.2023	Over 5 Years Decrease Pendency during the month
30008	19	303	29724	-284

(K. VINOD KUJUR)
REGISTRAR (JUDICIAL)